



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### VACATION COURT CAUSELIST

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**[ For Wednesday,28th October 2020]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	Bail Appln./2173/2020 B/O	MD. MOZIBUR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY MR. A H KHANDAKAR	PP, ASSAM
<b>MOTION (BA)</b>				
2	Bail Appln./2244/2020 B/O	FOKORUDDIN ALI @ FOKOR ALI <b>Versus</b> THE STATE OF ASSAM	MR H RAHMAN MR. N UDDIN MR A RAHIM	PP, ASSAM
3	Bail Appln./2274/2020 B/O	ABDUS SALAM AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
4	Bail Appln./2277/2020 B/O	TINKU DAS <b>Versus</b> THE STATE OF ASSAM	MR. A K SINGH MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
5	Bail Appln./2284/2020 B/O	ABDUS SALAM AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
6	Bail Appln./2288/2020 B/O	ABDUS SALAM AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
7	Bail Appln./2304/2020	AFTAB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS G UDDIN MR. H I CHOUDHURY	PP, ASSAM
8	Bail Appln./2317/2020	AFTAB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS G UDDIN MR H I CHOUDHURY MR. D K RAJAK	PP, ASSAM
9	Bail Appln./2318/2020 B/O	SUBHASH MALLIK <b>Versus</b> THE STATE OF ASSAM	MR D KALITA MR. MD S HOQUE	PP, ASSAM
<b>MOTION</b>				
10	Crl.Pet./531/2020 B/O	AUTRI BHATTACHARJEE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S DEKA MS. J BORO	PP, ASSAM
11	AB/2905/2020 (FIXED IN VACATION BENCH)	ANUPAM KONWAR <b>Versus</b> THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
12	AB/2978/2020	MATIAR TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM

13	AB/2997/2020	MANAJ KUMAR BRAHMA @ MONO KUMAR BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MR H MEDHI MS. I KEITZAR	PP, ASSAM
14	AB/3002/2020	MONO KUMAR BRAHMA @ MANAJ KUMAR BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MR H MEDHI MS. I KEITZAR	PP, ASSAM
15	AB/3003/2020	MANAJ KUMAR BRAHMA @ MONO KUMAR BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MR H MEDHI MS. I KEITZAR	PP, ASSAM
16	AB/3020/2020	RANJIT KUMAR NATH <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
17	AB/3036/2020	ABU TAHER AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
18	AB/3040/2020	MINA KUMAR PEGU DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
19	AB/3047/2020 B/O	GANESH DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. P KATAKI MR D KALITA	SPL PP WILDLIFE FOREST ASSAM
20	AB/3051/2020	MAJNUR RAHMAN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR H RAHMAN MR S HOQUE S I AKAND	PP, ASSAM
21	AB/3069/2020 B/O	ASHWIN DOSHI <b>Versus</b> THE STATE OF ASSAM	MR. O P BHATI MR T C DAS MR. P SARMA MR. P K PODDAR	PP, ASSAM
22	AB/3076/2020 (PDF), B/O	HABIBAR RAHMAN @ MD. HABIBOR RAHMAN MONDAL AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
23	AB/3087/2020 (PDF), B/O	RAHUL AMIN <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI MR. K BORUAH MR. M ALOM	PP, ASSAM
24	WP(C)/4435/2020 (FIXED IN VACATION COURT)	SH LAL SINGH AND 2 ORS <b>Versus</b> THE NF RAILWAY AND 3 ORS	MR. A K SAHEWALLA MR P AGARWAL	GA, ASSAM SC, NF RLY
25	WP(C)/4510/2020	M/S PLEXUS CONSTRUCTIONS AND ENGINEERING PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	MR S P DAS (SC,S E AND E DEPTT.)
26	WP(C)/4533/2020	DIPENDRA KUMAR SINGHA <b>Versus</b> OIL INDIA LTD AND 4 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	SC, OIL
27	WP(C)/4546/2020 FIXED	MRIDUL KUMAR KOCH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S INGTI MR. M SARANIA MR. A I KATHAR MS. I KEITZAR	GA, ASSAM SC, BTC SC, S E C
28	WP(C)/4552/2020	JAY PRAKASH SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D BHUYAN	SC, ELEM. EDU
29	WP(C)/4553/2020 CAVT. NO.0579/2020 B/O	PRIYANKA BHATTACHARJEE AND ANR <b>Versus</b> THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 6 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, ATEPFO MR. T DEURI FOR CAVEATOR
30	WP(C)/4563/2020 (PDF), B/O	JABED ALI AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A PARAMANIK	GA, ASSAM SC, REVENUE
31	WP(C)/4565/2020 (PDF)	DR DIBYAJYOTI LIKHARU AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R SARMA MS. P BARMAN	SC, HIGHER EDU

32	WP(C)/4566/2020 (PDF)	ANANYA BHARADWAJ AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR H GUPTA MS. R M SARMAH	GA, ASSAM
<b>ADMISSION</b>				
33	Arb.A./13/2020 (PDF)	MAYASHEEL RETAIL INDIA LTD <b>Versus</b> SAILEN KUMAR DAS	MR. P M TALUKDAR MR. R BAISHYA	
	<b>WITH</b> I.A.(Civil)/1836/2020 <b>in</b> Arb.A./13/2020	MAYASHEEL RETAIL INDIA LTD <b>Versus</b> SAILEN KUMAR DAS	MR. P M TALUKDAR MR. R BAISHYA	
<b>BAIL HEARING (BA)</b>				
34	Bail Appln./1900/2020	SAHIDUL ALI @ SHAIDUR ALI <b>Versus</b> THE STATE OF ASSAM	MS J DAS MS. L DAS	PP, ASSAM
35	Bail Appln./2109/2020 FIXED	SHAHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR GIAS MR. H A AHMED MR. S M RAHMAN MS. M KHAN	PP, ASSAM
36	Bail Appln./2118/2020 (FIXED IN VACATION BENCH)	SAM LAITHANGBAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MD N ABED	PP, ASSAM
37	Bail Appln./2270/2020 (PDF), FIXED	SUMED ALI <b>Versus</b> THE STATE OF ASSAM	MR. N HOQUE	PP, ASSAM
38	Bail Appln./2301/2020 B/O	AKRAM HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/10/2020

1)	MR. R HUSSAIN	13-10-2020	To	07-11-2020
2)	MR J I BARBHUIYA	14-10-2020	To	05-11-2020
3)	MR. R K JAIN	12-10-2020	To	15-11-2020